<u>COURT-I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

APPEAL NO. 105 OF 2015 & IA NOs. 169 & 242 OF 2015

Dated: 5th May, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)

In the matter of :

Bharat Petroleum Corporation Ltd. Vs. Sabarmati Gas Ltd. & Ors.		Appellant(s) Respondent(s)
Counsel for the Respondent(s)	:	Mr. Piyush Joshi Ms. Sumiti Yadava Ms. Maulishree Gupta for R.1
		Mr. Sumit Kishore Mr. Rajesh Shah Mr. Parul Anand for R.2

<u>ORDER</u>

As agreed by learned counsel for the parties, list the matter

on <u>14.07.2017.</u>

(B.N. Talukdar) Technical Member (P&NG) Ts/vg (Justice Ranjana P. Desai) Chairperson